

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2022 (THURSDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1288 of 2019 & I.A. No. 3720 & 3722 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma Gunjan Mittal
2.	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2
3.	Comp. App. (AT) (Ins) No. 290 of 2022 & I.A. No. 755 of 2022	Dresier Commodities Pvt. Ltd. Vs. Jaipuria Buildcon Pvt. Ltd.	Rahul Ahuja	

### For Hearing

4.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt. Ltd.	Pradeep K. Mittal	Shashank Sharma Vivek Munshi
5.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.  <b>With</b>	Pankaj Jain	Abhijeet Sinha-R1, R4
6.	Comp. App. (AT) (Ins) No. 1476 of 2019 & I.A. No. 4197 & 4198 of 2019 & 2881 & 2909 of 2021	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.  <b>With</b>	Ashok Kr. Jain	Santosh Kumar
7.	Comp. App (AT) (Ins) No. 33 of 2020 & I.A. No. 96 of 2020	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha

8.	Comp. App (AT) (Ins) No. 1507 of 2019 & I.A. No. 183, 184, 205, 300, 330, 366, 560, 738, 739, 756, 1115 of 2020 & 2003 of 2021	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
9.	Comp. App. (AT) (Ins) No. 173 of 2020 & I.A. No. 430 & 2756 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
10.	Comp. App. (AT) (Ins) No. 244 of 2020	Vinayak Laser Tech Pvt. Ltd. Vs. Instapower Ltd.	Vineet Sharma	Harsh Gattani Mudit Gupta
11.	Comp. App. (AT) (Ins) No. 1065 of 2020 & I.A. No. 2867 of 2020 & 1250 of 2022	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan

**02:00 PM**

**For Hearing**

12.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019, 1067 of 2020 <b>(PH)</b>	Mahendra G. Wadhwani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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**After the above**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 683 of 2021 & I.A. No. 1806, 1807 of 2021 & 2013 of 2022 <b>(PH)</b>	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**